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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

T P No. 45/KB/2017

Present:1. Hon'ble Member (J) Shri Jinan K.R  
2. Hon'ble Member (J) Shri M.B Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> June 2018, 10:30 A.M

Name of the Company		Tanushree Promoters Pvt.Ltd.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. M. S. Prasad

lehh

12/6/18

2. TIA INLA  
Dy. Director

o/o RD (ER)  
MCA

12/6/18

ORDER

Ld. Counsel for the petitioner and the Ld. Dy. Director from the office of the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government is present.

Ld. Counsel appearing for the petitioner sought further time to file supplementary affidavit. Time is granted. To be filed within 3 weeks.

List it for further consideration on 16/08/2018.

Sd

(M.B. Gosavi)  
Member (J)

Sd

(Jinan K.R.)  
Member(J)